- (d) There is no Statewise earmarking or allotment of gas; gas allocations are made to individual projects for various States .
 - (e) No, Sir. «
- (f) and (g) Further allocations would.' be considered in the light of additional availability of gas. if any.

Tran&ir.ission of gas from Hazira to Utran

2986. SHRI CHIMANBHAI MEHTA:

SHRIMATI MIRA DAS: . SHRI ANANTRAY DEVSHANKER DAVE:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that Gujarat Electricity Board and Gujarat Government are prepared to bear the expenses for th_a transmission of gas from Hazira t_0 Utran at their own cost; and
- (b) whether it is also a fact tl at GEB and Gujarat Government have committed in advance that on avail-ability of g'as from the Gandhar Hazjra transmitted gas would be discontinued by themselves?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) and (b) Offers for meeting the cost of 'a temporary line for supplies to be made on a fall back basis have been received .

External assistance for Eliminating gas flaring

2987. SHRI VIREN J. SHAH: SHRI PRAMOD MAHAJAN: SHRI AJIT P. K. JOGI:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased io state:

- (a) whether Government have recently proposed any project to eliminate flaring of gas in Bombay High with the assistance of World Bank and Asian Development Bank;
 - (b) if so, what are its details; and
- (c) by when Government propose to eMn-inate the flaring of gas in B'omba;' High and at what cost?
- 1 MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B SHANKARANAND): (ia) and (b) The OilGC is implementing the Gas Faring Reduction Project in the Wsstern offshore. While the World¹ Bank has already approved a loan of US \$ ^SO million a loan of US \$ 300 million has been sought from Asian Development Bank.
- (c) Fearing is expected to be reduced to minimum technical levels by 1995 in Bombay High field.

Production of Gas

2988. SHRI CHIMANBHAI MEHTA: SHRIMATI MIRA DAS: SHRI ANANTRAY DEV-SHANKER DAVE;

Will *tfre* Minister of PETROLEUM AND NATURAL GAS be pleased to refer to the answer to Unstarred Ojiestioi 1331 given in the Rajya Sabha on 22nd July, 1992; and-state:

- , (a) whether it is technically impossible to divert ppare gas for Utran power 1 ouse in Gujarat through control of 'Taring up of the gas on temporary basis;
- (b) whether the current year's production of the associated and non-associated gas is less than the production of last year with de'ails 'of product'on during the last three yeirs; and
- (c) the quantum of gas being consumed in Gujarat as against the total production thereof?